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•HIGH COURT OF GUJARAT, AHMEDABAD•

•ELIST OF STAMP CASES FILED WITH OFFICE OBJECTIONS
[CIVIL] ON : 03/02/2012•F

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
1	AOST/42/2012 MEHUL SHARAD SHAH	KUTCH O/O: 18,19,26	MAHADEV MALLS PVT LTD	MR
	02/02/2012		V/s. V/s THE SINDHU RESETTLEMENT CORPOR *** ATION LIMITED	
2	CAST/1392/2012 GM JOSHI	VADODARA O/O: 9,28	VINODINI P DEOTA	MR
	02/02/2012 IN LPA/1394/2008 V/s.		C/7,VANLILA SOCIETY, V/s. MUKUND M DESAI PRINCIPAL, INDIAN PETROCHEM ICALS CORPORATION LIMITED	MR
3	CAST/1395/2012 AJ PATEL	KHEDA O/O: 13,18	REGISTRAR	MR
	02/02/2012 IN SCA/8141/2004 V/s		V/s. STATE OF GUJARAT GOVERNMENT PLEADER	
4	CAST/1402/2012 NAVINIT M TAILOR IN FA/2070/1992 V/s	PANCHMAHAL O/O: 6,7,10,13, 16,18	UNITED INDIA INSURANCE CO.LTD. V/s.	MR
	02/02/2012		DALSING SURPAL DAMOR ***	
5	CAST/1407/2012 AM MEHTA	BHAVNAGAR O/O: 18	THE CHARITY COMMISSIONER	MR
	02/02/2012 IN FA/108/2002 V/s		V/s. DINESHBHAI JIVRAJBHAI *** VAGHASIA	
6	CAST/1408/2012 AS ASTHAVADI	BHAVNAGAR O/O: 27	NANJIBHAI PETHABHAI CHAUHAN	MR
	02/02/2012 IN SCA/27290/2007 V/s		V/s. STATE OF GUJARAT GOVERNMENT PLEADER	

7 CAST/1409/2012	DAHOD	VASAIYA MUKESHBHAI PARTHINGBHA	MR
MA PAREKH	O/O: 28		
02/02/2012		I	
IN LPAST/223/2012			
V/s.		V/s.	
		GOVERNMENT PLEADER	
		STATE OF GUJARAT	
8 CAST/1413/2012	VALSAD	AMIT HASMUKHLAL DOSHI	MS
SANGITA C ATHAVLE	O/O: 16		
02/02/2012			
IN FAST/207/2012		V/s.	
V/s			
		KALAVATIBEN MAHAKAL W/O SANDIP	

		BHAI R MAHAKAL	
9 CAST/1415/2012	AHMEDABAD	SHANKARRAO GANPATRAO TARONE	MR
DAXESH T DAVE	O/O: 6,7		
02/02/2012			
IN CA/11439/2011		V/s.	
V/s			
		PROP. OF SHREE AMBIKA CONSTRUC	MR
		AMIT N PATEL	
		TION CO- JAYANTIBHAI DARAMSHIB	
10 CAST/1416/2012	KUTCH	BHARATBHAI JAMNADAS JOSHI (DECD	MR
MUKESH A PATEL	O/O: 1,14,18,28) THROUGH LEGAL HEIRS,	
IN MCA/3361/2011			
V/s.	02/02/2012	V/s.	

		PUSHPAKARNA JOSHI LILADHAR	
		JEMNADAS	
11 CAST/1419/2012	SURAT	WILWAY HOLOGRAPHICS	MR
HARNISH V DARJI	O/O: 9,20		
02/02/2012			
IN FAST/360/2012		V/s.	
V/s			
		SHREE RAM RESINS PVT LTD	

12 CAST/1420/2012	VADODARA	NATIONAL INSURANCE CO. LTD	MR
MEHUL SHARAD SHAH	O/O: 8		
02/02/2012			

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•HIGH COURT OF GUJARAT, AHMEDABAD•

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
	IN FA/227/2012 V/s		V/s. ANDARSINH @ AJAYBHAI BHAILALBH *** AI BARIA/ PARMAR	
13	CAST/1425/2012 GOVERNMENT PLEADER	GANDHI'NGR O/O: 1,18	STATE OF GUJARAT THRO'	
02/02/2012	IN LPAST/210/2012 V/s.		SECRETARY V/s. *** VALA BHAGIRATHSINH JASHWANTSIN H	
14	CAST/1427/2012 GOVERNMENT PLEADER	GANDHI'NGR O/O: 1,18	STATE OF GUJARAT THRO'	
02/02/2012	IN LPAST/211/2012 V/s.		SECRETARY V/s. *** JADAV SHAILESHKUMAR KOYABHAI	
15	CAST/1440/2012 YATIN SONI	GANDHI'NGR O/O: 10,20	JIVIBEN SOMAJI THAKORE	MR
02/02/2012	IN FA/3936/2010 V/s		V/s. SPECIAL LAND ACQUISITION OFFIC GOVERNMENT PLEADER ER	
16	CAST/1450/2012 SURESH M SHAH	KUTCH O/O: 18	MANGALBHAI SAMANTBHAI HARIJAN	MR
02/02/2012	IN FA/2923/1999 V/s		V/s. SOMALAL LAGHARAM LOCHA ***	
17	CAST/1452/2012 DAKSHESH MEHTA	DAHOD O/O: 6,7,8,10,1	NATIONAL INSURANCE COMPANY	MR
	IN CA/7954/2011 V/s	6,17,20	V/s.	
02/02/2012			KANUBHAI RAMABHAI KOLI ***	
18	CAST/1453/2012 DAKSHESH MEHTA	VADODARA O/O: 16	NATIONAL INSURANCE COMPANY	MR
02/02/2012				

IN FAST/61/2012 V/s		V/s.	
			DHAVALBHAI BHARATBHAI SODHA ***
19 CAST/1454/2012 DAKSHESH MEHTA	VADODARA O/O: 16		NATIONAL INSURANCE COMPANY MR
02/02/2012 IN FAST/61/2012 V/s		V/s.	
			DHAVALBHAI BHARATBHAI SODHA ***
20 CAST/1455/2012 DAKSHESH MEHTA	SABARKANT O/O: 10,16,18		NATIONAL INSURANCE COMPANY MR
02/02/2012 IN CA/9248/2011 V/s		V/s.	
			VASANTBHAI MANGABHAI VASAVA ***
21 CAST/1456/2012 DAKSHESH MEHTA	AHMEDABAD O/O: 18		NATIONAL INSURANCE CO LTD. MR
02/02/2012 IN FA/1653/2002 V/s		V/s.	
			GHANSHYAMBHAI NANUBHAI PATEL ***
22 CAST/1458/2012 GOVERNMENT PLEADER	GANDHI'NGR O/O: 21		DEPUTY COLLECTOR
02/02/2012 IN CA/11399/2011 V/s		V/s.	
			GAMIRSINH RANCHHODBHAI PAGI ***
23 CAST/1459/2012 PATEL ADVOCATES	BHAVNAGAR O/O: 9,19,28		DHARNENDRABHAI PARSHWANATH COT HL
03/02/2012 IN LPAST/1162/2011 V/s.			TON CO - THROUGH PARTNER V/s. GOVERNMENT PLEADER STATE OF GUJARAT
24 CAST/1461/2012 JITENDRA H SINGH	SURAT O/O: 17		JERAMBHAI PARSHOTTAMBHAI THESI MR
03/02/2012			

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
	IN FAST/361/2012 V/s.		YA V/s. *** JAINAM SHARE CONSULTANT PVT LT D	
25	CAST/1463/2012 AJAY S JAGIRDAR	BHAVNAGAR O/O: 13	KALPESH GIRJASHANKAR JOSHI	MR
03/02/2012	IN FAST/362/2012 V/s		V/s. PARAKRAMSINH G GOHIL ***	
26	CAST/1464/2012 JINESH H KAPADIA	KHEDA O/O: 27	DASRATHBHAI FULABHAI PATEL	MR
03/02/2012	IN CA/8848/2011 V/s		V/s. TIRTHPALSINGH TRILOKSINGH ***	
27	CAST/1468/2012 PRATIK B BAROT	AHMEDABAD O/O: 13,14,18,2	GABHAJI @ GANDAJI BECHARJI	MR
	IN LPAST/224/2012 V/s 8		V/s.	
03/02/2012			ROHITBHAI KALIDAS PATEL ***	
28	CAST/1471/2012 NAVIN K PAHWA	BHARUCH O/O: 13	B R METALS & ALLOYS (GUJ.)PRIV	MR
03/02/2012	IN SCA/4621/2011 V/s.		ATE LIMITED V/s. VC VAGHELA REVA KHAND UDYOG SAHAKARI MAND ALI LIMITED (IN LIQUIDATION)	MR
29	CAST/1473/2012 YOGEN N PANDYA	BHAVNAGAR O/O: 14	HEIRS OF DECEASED VELJIBHAI MI	MR
03/02/2012	IN FAST/1531/2011 V/s.		THABHAI BARAIYA V/s. *** PRAVINPARI BHAVANPARI GOSAI	
30	CAST/1474/2012 AD DESAI	NAVSARI O/O: 6,7,17,20	AHMAD HASSEN LUNAT	MR
03/02/2012				

IN FAST/378/2012 V/s.	THRO'POA		
		V/s. ***	
	ISMAIL AHMAD SIDDAT		
31 CAST/1475/2012 VADODARA MAMTA R VYAS O/O: 9,18,19,20 IN LPA/1367/2008 V/s. 03/02/2012	BHARTIYA SEVA SAMAJ TRUST THRO ITS PRESIDENT/SECRETARY		MS
		V/s. ***	
	YOGESHBHAI AMBALAL PATEL		
32 CAST/1477/2012 AHMEDABAD DHARMESH V SHAH O/O: 8,9,10	BHAVISHABEN PATEL WD/O RAJENDR		MR
03/02/2012 IN FA/3776/2010 V/s.	AKUMAR KANJIBHAI PATEL		
		V/s. MITA S PANCHAL	MS
	PARESH KIRITBHAI BHAVSAR		
33 CAST/1478/2012 PANCHMAHAL AJ SHASTRI O/O: 8,28	CHHATRASINH BABARBHAI CHAUHAN		MR
03/02/2012 IN SAST/164/2007 V/s		V/s.	
	GOKALBHAI CHHAGANBHAI SINCE DE *** CD THROUGH HEIRS		
34 CAST/1485/2012 AHMEDABAD NEHUL L DAVE O/O: 14	HEMANTKUMAR AMRUTLAL VACHHETA		MR
03/02/2012 IN FAST/379/2012 V/s		V/s.	
	RANJANA HEMANTKUMAR VACHHETA ***		
35 CAST/1489/2012 BHAVNAGAR DD VYAS O/O: 6,7	GODAVARIBEN PATABHAI WD/O		MR
03/02/2012 IN SA/379/1981 V/s.	RATANSANG GANDABHAI		

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
			V/s. ***	
			KIRITKUMAR YASHVANTRAI DAVE	
36	CAST/1492/2012 SP MAJMUDAR IN SCA/13138/2008 V/s.	BHAVNAGAR O/O: 9,18,19,20 03/02/2012	MATHASOLIYA JAGJIVANBHAI NARANBHAI	MR
			V/s. ***	
			SANCHALAK - ARUN TRUST SANCHALIT	
37	CAST/1495/2012 GM AMIN	AHMEDABAD O/O: 17,19	RAIJIJI ATAJI	MR
03/02/2012	IN SCA/17120/2011 V/s		V/s.	
			STATE OF GUJARAT GOVERNMENT PLEADER THRO THE SECRETARY	
38	CAST/1496/2012 VC VAGHELA	BANASKANT O/O: 13,18,28	MEHTA MANOJBHAI RASIKBHAI	MR
03/02/2012	IN MCAST/242/2012 V/s		V/s.	
			STATE OF GUJARAT GOVERNMENT PLEADER	
39	CAST/1497/2012 VC VAGHELA	BANASKANT O/O: 18	MEHTA MANOJBHAI RASIKBHAI	MR
03/02/2012	IN MCAST/242/2012 V/s		V/s.	
			STATE OF GUJARAT GOVERNMENT PLEADER	
40	FAST/360/2012 HARNISH V DARJI	SURAT O/O: 4,18,20	WILWAY HOLOGRAPHICS	MR
02/02/2012			V/s. V/s	
			SHREE RAM RESINS PVT LTD ***	
41	FAST/361/2012 JITENDRA H SINGH	SURAT O/O: 5,17,20	JERAMBHAI PARSHOTTAMBHAI THESI	MR
02/02/2012			YA V/s.	
			V/s. ***	
			JAINAM SHARE CONSULTANT PVT LT	

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42 FAST/362/2012 BHAVNAGAR
AJAY S JAGIRDAR O/O: 4,5,13

KALPESH GIRJASHANKAR JOSHI MR

02/02/2012

V/s.
V/s
PARAKRAMSINH G GOHIL

43 FAST/364/2012 BHARUCH
GOVERNMENT PLEADER O/O: 4,6,7

SPECIAL LAND ACQUISITION OFFIC

03/02/2012

IN FAST/375/2012
V/s.

ER

V/s.

PATEL MOHANBHAI GORDHANBHAI

44 FAST/376/2012 BANASKANT
VIBHUTI NANAVALI O/O: 4,6,7

UNITED INDIA INSURANCE COMPANY MR

03/02/2012

LIMITED
V/s.

V/s.

MAHIPATSINH SHANKARSINH BARAD
LEGAL HEIR OF SHANKARSINH

45 FAST/377/2012 MEHSANA
JM BAROT O/O: 4,6,7,18,1

LEGAL HEIRS OF DECD. KANTIBHAI MR

VITTHALBHAI SUTHAR
V/s. 9,20

03/02/2012

46 FAST/378/2012 NAVSARI
AD DESAI O/O: 1,4,5,6,7,

V/s.

PATEL KRISHNAKANT GIRDHARBHAI

AHMAD HASSEN LUNAT MR

THRO'POA
V/s. 10,13,16,17,18,

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•HIGH COURT OF GUJARAT, AHMEDABAD•

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
			V/s. *** ISMAIL AHMAD SIDDAT 19	
03/02/2012	47 FAST/379/2012 NEHUL L DAVE	AHMEDABAD O/O: 10,18	HEMANTKUMAR AMRUTLAL VACHHETA	MR
03/02/2012			V/s. V/s RANJANA HEMANTKUMAR VACHHETA ***	
	48 LPAST/223/2012 MA PAREKH	DAHOD O/O: 19,21	VASAIYA MUKESHBHAI PARTHINGBHA	MR
02/02/2012	IN SCA/6121/2011 V/s.		I	
			V/s. GOVERNMENT PLEADER STATE OF GUJARAT	
	49 LPAST/224/2012 PRATIK B BAROT IN SCA/24857/2006 V/s	AHMEDABAD O/O: 1,4,10,13, 14,16,18,19,20,	GABHAJI @ GANDAJI BECHARJI V/s. ROHITBHAI KALIDAS PATEL *** 21,28	MR
03/02/2012	50 LPAST/225/2012 IS SUPEHIA IN SCA/454/2012 V/s	SURAT O/O: 4,16,19,21 03/02/2012	NAGINBHAI DAHYABHAI PATEL V/s. STATE OF GUJARAT GOVERNMENT PLEADER	MR
	51 LPAST/226/2012 MB GANDHI IN MCA/127/2012 V/s.	AHMEDABAD O/O: 1,9,10,13, 16,18,19,20,21,	HASMUKHBHAI GORDHANBHAI AMIN (SINCE DECEASED THRO HEIRS)	MR
			V/s. GOVERNMENT PLEADER STATE OF GUJARAT 28	
03/02/2012	52 MCAST/229/2012 VIBHUTI NANAVATI	KUTCH O/O: 19	MOHAN DHARMSHI MADHVI	MR
02/02/2012	IN SCA/14291/2010 V/s		V/s.	

CHAIRMAN - INSURANCE REGULATOR

 Y & DEVELOPMENT AUTHORITY

53 MCAST/231/2012 JUNAGADH STATE OF GUJARAT
 GOVERNMENT PLEADER O/O: 4,6,7,8,10 THROUGH DEPUTY COLLECTOR
 IN FA/5307/2001
 V/s. ,16,18

02/02/2012

V/s.

 SAMJU NARAN

54 MCAST/235/2012 DAHOD NATIONAL INSURANCE COMPANY MR
 DAKSHESH MEHTA O/O: 6,7,9,10,1
 IN CA/7826/2011 V/s.
 V/s 6,18,20

02/02/2012

KANUBHAI RAMABHAI KOLI

55 MCAST/236/2012 SABARKANT NATIONAL INSURANCE COMPANY MR
 DAKSHESH MEHTA O/O: 6,7,16,18,
 IN CA/9248/2011 V/s.
 V/s 20

02/02/2012

VASANTBHAI MANGABHAI VASAVA

56 MCAST/237/2012 KHEDA NATIONAL INSURANCE COMPANY MR
 DAKSHESH MEHTA O/O: 16,20

02/02/2012

V/s.
 MAHENDRAKUMAR JESANGBHAI CHAVD

 A

57 MCAST/239/2012 RAJKOT RAJESHBHAI HANSRAJBHAI GAJERA MR
 KAMAL M SOJITRA O/O: 21

03/02/2012

V/s.
 R K TRIPATHI - SECRETARY

58 MCAST/240/2012 JAMNAGAR NAVINCHANDRA RANCHODLAL BHADRA MR
 JIGAR M PATEL O/O: 9,19,20,21
 IN SCA/14353/2011 V/s.
 V/s 03/02/2012

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•HIGH COURT OF GUJARAT, AHMEDABAD•

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OF THE ADVOCATE	REMARKS			
			RAJENDRA SARVAIYA *** DEPUTY COLLECTOR	
59	MCAST/242/2012 VC VAGHELA	BANASKANT O/O: 10,13,18	MEHTA MANOJBHAI RASIKBHAI	MR
03/02/2012	IN SCA/384/2011 V/s		V/s. STATE OF GUJARAT GOVERNMENT PLEADER	
60	MCAST/243/2012 SP MAJMUDAR IN SCA/18269/2011 V/s.	KHEDA O/O: 6,7,13,19, 20,28	LEGAL HEIRS OF DECEASED MANIBE N D/O KABHAI KHODABHAI	MR
03/02/2012			V/s. *** GUJARAT REVENUE TRIBUNAL THRO REGISTRAR	
61	MCAST/244/2012 CB UPADHYAYA	AHMEDABAD O/O: 9,28	USMANBHAI ABDUL RAHEMAN	MR
03/02/2012	IN SCA/12542/2006 V/s.		BASTAWALA V/s. MR VIBHUTI NANAVATI OWNER OF SAGAR ROADWAYAS- ZAMIRKHAN SIKANDARKHAN PATHAN	
62	PILST/15/2012 NILESH A PANDYA	JAMNAGAR O/O: 1,16,19,20	SAKARSHA PIR THOR ABDUL HAMID O JALALI V/s. ,30	MR
02/02/2012			V/s. *** JAMNAGAR MAHANAGAR SEVA SADAN	
63	SAST/26/2012 SURESH M SHAH	BHAVNAGAR O/O: 9,18,19	MAHESHKUMAR KHUSHALDAS GOHEL	MR
03/02/2012			V/s. V/s JAGJIVANDAS KUVARJI DABHI ***	
64	ST/1579/2012 MUKESH H RATHOD	KUTCH O/O: 1,4,8,9,12	AGENCIES AND CARGO CARE LTD TH ROUGH MANAGING DIRECTOR V/s. ,13,16,19,20	MR

02/02/2012

65 ST/1580/2012
ASHISH H SHAHGANDHI'NGR
O/O: 1,19V/s.

OMPRAKASH MURLIDHAR BIJARNIA
MANTHAN MARINE PVT LTD MR

02/02/2012

66 ST/1583/2012
AD OZAGANDHI'NGR
O/O: 1,4,16,19,V/s.
V/s
GUJARAT MARITIME BOARD THROUGH

CHAIRMAN
GUJARAT SECONDARY EDUCATION BO MR
ARD THRO ITS CHAIRMAN
V/s. 20

02/02/2012

67 ST/1593/2012
SAMIR B GOHILBHAVNAGAR
O/O: 1,19V/s.

BHALABHAI VALABHAI RABARI
JR.CLERK
YASHPALSINH BALDEVSINH GOHIL MR

02/02/2012

68 ST/1594/2012
SK BUKHARIAHMEDABAD
O/O: 4,19,20V/s.
V/s
STATE OF GUJARAT
GOVERNMENT PLEADER
THRO THE SECRETARY
AJITBHAI NOORBHAI BELIM MR

02/02/2012

69 ST/1595/2012
PREMAL R JOSHIBHAVNAGAR
O/O: 16,19,20V/s.
V/s
BHARTIBEN VINODKUMAR ZALA

BOTAD MUNICIPALITY MR

02/02/2012

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OF THE ADVOCATE	REMARKS			
			V/s. V/s BHARTIBEN TAPUBHAI VAGHELA ***	
70	ST/1596/2012 SHAILESH C SHARMA	ANAND O/O: 4,22	SUSHILABEN DAHYABHAI PATEL	MR
02/02/2012			V/s. V/s STATE OF GUJARAT GOVERNMENT PLEADER	
71	ST/1597/2012 GK RATHOD	AHMEDABAD O/O: 19	SAIYAD VASIMUDDIN KAMRUDDIN	MR
02/02/2012			V/s. V/s AHMEDABAD MUNICIPAL CORPORATIO *** N	
72	ST/1598/2012 VIDHI J BHATT	GANDHI'NGR O/O: 9	PWD EMPLOYEES UNION THROUGH PR	MS
02/02/2012			ESIDENT SAIYED IBRAHIM V/s. V/s. *** STATE OF GUJARAT	
73	ST/1599/2012 PREMAL R JOSHI	BHAVNAGAR O/O: 19,20	BOTAD MUNICIPALITY	MR
02/02/2012			V/s. V/s SHAILESHBHAI MOHANBHAI ***	
74	ST/1600/2012 VIDHI J BHATT	GANDHI'NGR O/O: 1,4,9,10,1	PWD EMPLOYEES UNION - THROUGH ITS PRESIDENT SAIYED IBRAHIM V/s. 6,19,20	MS
02/02/2012			V/s. *** STATE OF GUJARAT THRO THE SECRETARY	
75	ST/1601/2012 VIDHI J BHATT	GANDHI'NGR O/O: 10	PWD EMPLOYEES UNION THROUGH PR	MS
02/02/2012			ESIDENT SAIYED IBRAHIM	

V/s.

V/s.

STATE OF GUJARAT

76 ST/1602/2012 KHEDA
MEHUL SHARAD SHAH O/O: 10,19,20

CHIEF OFFICER

MR

02/02/2012

V/s.

V/s

AKHIL GUJARAT GENERAL MAJDOOR

SANGH

77 ST/1603/2012 BANASKANT
CHETAN K PANDYA O/O: 1,4,16,19,

SARDAR CO-OPERATIVE MARKETING MR

AND PROCESSING SOCIETY LIMITED

V/s. 20

02/02/2012

V/s.

SENDHABHAI DUDABHAI PATEL

78 ST/1604/2012 GANDHI'NGR
JEET J BHATT O/O: 19

MINABEN KANUBHAI BAROT

MR

02/02/2012

V/s.

V/s

UTTAR GUJARAT VIJ COMPANY LTD.

,

79 ST/1618/2012 ANAND
HR PRAJAPATI O/O: 10

NATVARSINH DEVISINH MAHIDA

MR

02/02/2012

V/s.

V/s

STATE OF GUJARAT

GOVERNMENT PLEADER

80 ST/1619/2012 GANDHI'NGR
PP MAJMUDAR O/O: 1,4,8,16,1

BENJAMIN SATYAPPA SHANKESHWAR MR

V/s.

V/s

9,20

02/02/2012

STATE OF GUJARAT

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
81	ST/1620/2012 ***	SUREN'NGR O/O: 1,4,10,16,	*** V/s. V/s	19,20
	02/02/2012		STATE OF GUJARAT ***	
82	ST/1623/2012 ASHISH H SHAH	RAJKOT O/O: 4,12,13,19	USHABEN MOTILAL JOSHI V/s. V/s	MR ,20
	02/02/2012		DHARAMJEEVAN CO-OP.HOU.SOC.LTD ***	
83	ST/1626/2012 RITURAJ M MEENA	KUTCH O/O: 19	EXECUTIVE ENGINEER V/s. V/s	MR
	02/02/2012		RAVUBHA VAKAJI SODHA ***	
84	ST/1628/2012 RITURAJ M MEENA	KUTCH O/O: 19	EXECUTIVE ENGINEER V/s. V/s	MR
	02/02/2012		DILIP NONDHA MAKWANA ***	
85	ST/1629/2012 MB RANA	BANASKANT O/O: 1,4,8,9,10	THAKOR SANKABEN DALAJI V/s. V/s	MR ,16,19,20
	02/02/2012		STATE OF GUJARAT *** THRO THE SECRETARY	
86	ST/1631/2012 JAL SOLI UNWALA	VALSAD O/O: 4,16	HARISINH PARSHOTTAMBHAI SOLANK I V/s. V/s. ***	MR
	02/02/2012		COLLECTOR VALSAD	
87	ST/1632/2012	AHMEDABAD	ANIL GOPIKANT JHA	MR

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2/3/2012

MK VAKHARIA O/O: 1,4,16,19,

V/s.

V/s

20

02/02/2012

VISNAGAR NAGRIK SAHKARI BANK

LTD

88 ST/1634/2012 DAHOD
HEMANT K MAKWANA O/O: 1,9,10,13,

KALUBEN ALIAS KANTABEN W/O CHU MR

NIYABHAI MAVI
V/s. 16,19,20

02/02/2012

V/s.

GOVERNMENT PLEADER

STATE OF GUJARAT
THRO DY.SECRETARY

89 ST/1635/2012 AHMEDABAD
HJ NANAVATI O/O: 1,4,19,20

JHA PREMSHIL NANDKISHOR MR

02/02/2012

V/s.

V/s

BABA RAGHUNATHDASJI EDUCATION

TRUST

90 ST/1636/2012 DAHOD
HEMANT K MAKWANA O/O: 1,16

MADHUBEN @ BADARIBEN ALIAS BAD MR

02/02/2012

LIBEN W/O.ISHWARBHAI MAKHODIYA
V/s.

V/s.

GOVERNMENT PLEADER

STATE OF GUJARAT
THRO DEPUTY SECRETARY

91 ST/1637/2012 AHMEDABAD
KG SUKHWANI O/O: 11,17,19,2

D K ENGINEERS - A PROREITORY C MR

ONCERN OF PANNALAL D SHAH
V/s. 0,22

02/02/2012

V/s.

SARDAR SAROVAR NARMADA NIGAM L
IMITED THRO CHAIRMAN/MANAGING

•M

•HIGH COURT OF GUJARAT, AHMEDABAD•

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
92	ST/1638/2012 KG SUKHWANI	AHMEDABAD O/O: 11,16,17,2	D.K.ENGINEERS V/s. V/s	MR 2
02/02/2012				
			SARDAR SAROVAR NARMADA NIGAM L *** IMITED	
93	ST/1646/2012 TUSHAR CHAUDHARY	BANASKANT O/O: 4	CHAUDHARY HAMIDBHAI IBRAHIMBHA	MR
03/02/2012				
			I V/s. V/s. GOVERNMENT PLEADER STATE OF GUJARAT THRO THE SECRETARY	
94	ST/1648/2012 RAXIT J DHOLAKIA	JAMNAGAR O/O: 4	SAJANBHAI RAMBHAI BUCHAD	MR
03/02/2012				
			V/s. V/s DISTRICT MAGISTRATE ***	
95	ST/1649/2012 RD RAVAL	RAJKOT O/O: 1,4,19	JAG PASAND PRINTERS	MR
03/02/2012				
			V/s. V/s GUJARAT POLLUTION CONTROL BOAR KALPANA K RAVAL D	MRS
96	ST/1650/2012 RD RAVAL	RAJKOT O/O: 1,4,19	JAKPOT PRINTERS	MR
03/02/2012				
			V/s. V/s GUJARAT POLLUTION CONTROL BOAR KALPANA K RAVAL D	MRS
97	ST/1655/2012 JS BRAHMBHATT	BANASKANT O/O: 1,4,9,16,1	KAPURJI S BAROT V/s. V/s	MR 9,20,22
03/02/2012				
			DIVISIONAL CONTROLLER ***	

98 ST/1656/2012 AS SUPEHIA	MEHSANA O/O: 19,20	SANATKUMAR YAGNIK	MR
03/02/2012		V/s. V/s	
		STATE OF GUJARAT GOVERNMENT PLEADER	
99 ST/1658/2012 DEEP D VYAS	AHMEDABAD O/O: 1,16	AHMEDABAD MUNICIPAL CORPORATIO	MR
03/02/2012		N V/s.	
		V/s. ***	
		KANTIBHAI HIRABHAI VAGHELA	
100 ST/1659/2012 TR MISHRA	JUNAGADH O/O: 20	KAILASHPURI SHIVPURI GOSAI	MR
03/02/2012		V/s. V/s	
		DEPUTY CONSERVATOR OF FOREST GOVERNMENT PLEADER	
101 ST/1664/2012 TR MISHRA	AMRELI O/O: 20	HARIYANI ARVINDKUMAR RAMLAL	MR
03/02/2012		V/s. V/s	
		STATE OF GUJARAT GOVERNMENT PLEADER	
102 ST/1667/2012 TR MISHRA	JUNAGADH O/O: 19	ANILKUMAR MAGANLAL THAKKER	MR
03/02/2012		V/s. V/s	
		STATE OF GUJARAT GOVERNMENT PLEADER	
103 ST/1670/2012 TR MISHRA	JUNAGADH O/O: 19	IBRAHIM HAMIRBHAI SUMRA	MR
03/02/2012		V/s. V/s	
		STATE OF GUJARAT GOVERNMENT PLEADER	

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•HIGH COURT OF GUJARAT, AHMEDABAD•

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SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
104	ST/1674/2012 TR MISHRA	SUREN'NGR O/O: 19	KANZARIYA RAGHAVJI MADHAVJI	MR
	03/02/2012		V/s. V/s STATE OF GUJARAT GOVERNMENT PLEADER	
105	ST/1675/2012 TR MISHRA	SUREN'NGR O/O: 19	PRATAPBHAI DOSHUBHAI ZINZUWADI	MR
	03/02/2012		A V/s. V/s. GOVERNMENT PLEADER STATE OF GUJARAT	
106	ST/1677/2012 GOVERNMENT PLEADER	SUREN'NGR O/O: 8,14,28	STATE OF GUJARAT	
	03/02/2012		V/s. V/s RAGHUBHAI BHAVJIBHAI KHAMBHALA ***	
107	ST/1678/2012 GOVERNMENT PLEADER	SUREN'NGR O/O: 4,8,12,13,	STATE OF GUJARAT	
	03/02/2012		V/s. V/s RAMESHBHAI MANJIBHAI ***	14,28
108	ST/1680/2012 BIREN A VAISHNAV	GANDHI'NGR O/O: 4,9,17	NATIONAL INSTITUTE OF FASHION	MR
	03/02/2012		TECHNOLOGY V/s. V/s. *** NIHIL S BADDE	
109	ST/1681/2012 R.K.MANSURI	SABARKANT O/O: 10	RABARI NAGJIBHAI RANCHHODBHAI	MR
	03/02/2012		V/s. V/s STATE OF GUJARAT GOVERNMENT PLEADER	
110	ST/1682/2012 APURVA A DAVE	SURAT O/O: 9,19	BILAL@BABU PYALI YAKUB DESAI T	MR

03/02/2012

HRO HIS COUSIN BROTHER YOUSHU
V/s.
V/s.
GOVERNMENT PLEADER
STATE OF GUJARAT
THRO ADDL.SECRETARY (LAW&ADMIN)

111 ST/1683/2012 JAMNAGAR
TR MISHRA O/O: 16,19

TATA CHEMICALS MAZDOOR SANGH MR

03/02/2012

V/s.
V/s
TATA CHEMICALS LTD

112 ST/1684/2012 ANAND
SATYAM Y CHHAYA O/O: 1,4,10,16,

GOKALBHAI ASHABHAI SOLANKI MR

V/s.
V/s 19,20

03/02/2012

STATE OF GUJARAT

THRO THE SECRETARY

113 ST/1685/2012 JAMNAGAR
TR MISHRA O/O: 1,8,16,19,

TATA CHEMICALS MAZDOOR SANGH MR

V/s.
V/s 20

03/02/2012

TATA CHEMICALS LTD

114 ST/1686/2012 BHAVNAGAR
YOGINI V PARIKH O/O: 1,16

HARJIBHAI NARSINHBHAI GABANI MRS

03/02/2012

V/s.
V/s
STATE OF GUJARAT
GOVERNMENT PLEADER

115 ST/1687/2012 VADODARA
MUKUL SINHA O/O: 17

A J KHIMANI MR

03/02/2012

V/s.
V/s
STATE OF GUJARAT
GOVERNMENT PLEADER

116 ST/1688/2012 GANDHI'NGR
VD PARGHI O/O: 1,4,16,19,

KHARADI MAHENDRABHAI LALJIBHAI MR

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OF THE ADVOCATE	REMARKS			
			V/s. V/s	20
03/02/2012			STATES OF GUJARAT *** THRO THE SECRETARY	
117 ST/1690/2012	BHAVNAGAR YOGINI V PARIKH O/O: 19		MALLA HAJIBHAI SATARBHAI	MRS
03/02/2012			V/s. V/s	
			STATE OF GUJARAT GOVERNMENT PLEADER	
118 ST/1691/2012	KHEDA RK MISHRA O/O: 1, 4, 9, 10, 1		YUSUBKHAN MAHMADKHAN PATHAN	MR
			V/s. V/s	6, 19, 20
03/02/2012			STATE OF GUJARAT GOVERNMENT PLEADER THRO SECRETARY	
119 ST/1692/2012	KUTCH RITURAJ M MEENA O/O: 1, 16, 19, 20		EXECUTIVE ENGINEER	MR
			V/s. V/s 03/02/2012	
			MAHIPATSINGH GULABSINGH JADEJA ***	
120 ST/1693/2012	AMRELI PJ KANABAR O/O: 9		MATHURBHAI VITHALDAS VITHLANI	MR
03/02/2012			V/s. V/s	
			STATE OF GUJARAT GOVERNMENT PLEADER THRO THE COLLECTOR	
121 ST/1695/2012	BHARUCH KM SHETH O/O: 8, 19		YUSUFYLI MUSA MITHA - THRO POA	MR
03/02/2012			HAJI IBRAHIM VALI V/s. V/s.	
			GOVERNMENT PLEADER STATE OF GUJARAT THRO LAND ACQUISITION OFFICER	
122 ST/1697/2012	KUTCH RITURAJ M MEENA O/O: 19, 28		EXECUTIVE ENGINEER	MR

03/02/2012

V/s.
V/s
MOHAN BHURA PARMAR

123 ST/1698/2012 VADODARA
AMRISH K PANDYA O/O: 1,4,11,14,

KANTILAL NANALAL PATEL SINCE D MR
ECEASED THRO THEIR HEIRS AND
V/s. 16,19,20

03/02/2012

V/s.

MADHUSUDANBHAI GOVINDBHAI PATE
L

124 ST/1700/2012 AHMEDABAD
GAURAV CHUDASAMA O/O: 9,16,19,20

FOOLSINGH HARISINGH TOMAR MR

V/s.
V/s
03/02/2012

STATE OF GUJARAT
GOVERNMENT PLEADER

125 ST/1701/2012 SURAT
DIPEN DESAI O/O: 19,20

KAMALBHAI SUDHAKARBHAI KOSHTI MR

03/02/2012

W/O & LEGAL REP.OF SUDHAKAR
V/s.

V/s.
GOVERNMENT PLEADER

STATE OF GUJARAT
THRO THE SECRETARY

126 ST/1702/2012 AHMEDABAD
SIKANDER SAIYED O/O: 19

IRFAN YASINBHAI CHAUDHARI MR

03/02/2012

V/s.
V/s
STATE OF GUJARAT
GOVERNMENT PLEADER

127 ST/1703/2012 BANASKANT
MEHUL H RATHOD O/O: 11,28

SUBDAN MADHUDAN GADHVI MR

03/02/2012

V/s.
V/s

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OF THE ADVOCATE	REMARKS			
			STATE OF GUJARAT GOVERNMENT PLEADER	
128	ST/1704/2012 APURVA A DAVE	SURAT O/O: 9,19	HANIFBHAI YUSUFBHAI BHULA @ HA	MR
	03/02/2012		NIF NAROLI V/s. V/s. GOVERNMENT PLEADER	
			STATE OF GUJARAT - THRO THE AD DL.SECRETARY(LAW & ADMIN.)	
129	ST/1705/2012 R.K.MANSURI	SABARKANT O/O: 22	LEGAL HEIRS OF DECD JASAVANTSI	MR
	03/02/2012		NH SHIVSINH V/s. V/s. GOVERNMENT PLEADER	
			STATE OF GUJARAT	
130	ST/1707/2012 MITUL K SHELAT	AHMEDABAD O/O: 4,8,10,19,	BHARAT PETROLEUM CORPORATION L IMITED V/s. 20	MR
	03/02/2012		V/s. GOVERNMENT PLEADER	
			STATE OF GUJARAT THRO SECRETARY	
131	ST/1708/2012 RK MISHRA	VALSAD O/O: 4,16,19	FEDERATION OF VALSAD DISTRICT	MR
	03/02/2012		FOREST CO-OP SOC LTD V/s. V/s. ***	
			DISTRICT REGISTRAR	
132	ST/1709/2012 PJ KANABAR	PATAN O/O: 10,13,19	PATEL SEMABHAI PUNJABHAI	MR
	03/02/2012		V/s. V/s.	
			STATE OF GUJARAT GOVERNMENT PLEADER THRO THE SECRETARY	
133	ST/1710/2012 GAURAV CHUDASAMA	BANASKANT O/O: 1,16,19,20	PANDYA GHANSHYAMKUMAR NANJIBHA	MR
			I V/s. 03/02/2012	

V/s.

STATE OF GUJARAT

134 ST/1711/2012 KHEDA
GOVERNMENT PLEADER O/O: 1,4,16,19,

STATE OF GUJARAT

THRO DEPUTY EXECUTIVE ENGINEER
V/s. 20

03/02/2012

V/s.

KANTIBHAI MOHANBHAI SOLANKI

135 ST/1712/2012 AHMEDABAD
MURALI N DEVNANI O/O: 1,16

NARENDRA DHANSUKHLAL KELAWALA MR

03/02/2012

V/s.
V/s

STATE OF GUJARAT

THRO THE SECRETARY

136 ST/1713/2012 BHAVNAGAR
GAURAV CHUDASAMA O/O: 1,8,9,16,1

TOGABHAI BHALABHAI BHARWAD MR

V/s.
V/s

9,20

03/02/2012

STATE OF GUJARAT

137 ST/1714/2012 BHAVNAGAR
YOGINI V PARIKH O/O: 16,19,20

TARSADIYA PRABHUBHAI BHUPATBHA MRS

03/02/2012

I
V/s.

V/s.

GOVERNMENT PLEADER

STATE OF GUJARAT

138 ST/1715/2012 SUREN'NGR
B KHAMBHOLJA O/O: 1,11,16,19

YOGENDRASINH BHURUBHA RANA MR P

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OF THE ADVOCATE	REMARKS			
			V/s.	
			V/s	,20
03/02/2012			SURENDRANAGAR COTTON OIL AND O ***	
			ILSEEDS ASSOCIATION LTD	
139 ST/1716/2012	VADODARA		BABUBHAI TADJIBHAI PATANVADIA	MR
DN PANDYA	O/O: 1,9,16,17,		V/s.	
			V/s	19,20
03/02/2012			ELECTION COMMISSIONER ***	
140 ST/1717/2012	VALSAD		HINABEN JAYESHBHAI PATEL	MR
GIRISH M DAS	O/O: 1,16,19,20		V/s.	
			V/s	
			03/02/2012	
			STATE OF GUJARAT GOVERNMENT PLEADER	
141 ST/1718/2012	BHAVNAGAR		REGISTRAR	MR
AR THACKER	O/O: 1,10,16,19		V/s.	
			V/s	,20
03/02/2012			NIRMALABEN NARANDAS ASNANI ***	
142 ST/1719/2012	JUNAGADH		KANABHAI ALABHAI CHUDASAMA	MR
PRASHANT MANKAD	O/O: 1,8,9,16,1		V/s.	
IN ST/1726/2012				
V/s	9,20			
03/02/2012			KESHOD NAGARPALIKA ***	
			THRO CHIEF OFFICER	
143 ST/1727/2012	AHMEDABAD		BHIKHABHAI JAYNTILAL THAKKAR	MR
JAYESH A KOTECHE	O/O: 19			
03/02/2012			V/s.	
			V/s	
			VISHAKHA INDUSTRIES PVT LTD ***	
144 X-OST/1/2012	RAJKOT		ICICI LOMBARD GENERAL INSURANC	MR
SHALIN N MEHTA	O/O: 4,5,6,7			
02/02/2012			E COMPANY LIMITED	
IN FA/3631/2011				
V/s.				

V/s.

HEIRS OF DECD. KANABHAI @ KANU
BHAI DEVRAJBHAI BHAN

145 X-OST/2/2012 SUREN'NGR
LILU K BHAYA O/O: 4,6,7,10,2
IN FA/3624/2011
V/s 6

NEW INDIA ASSURANCE CO LTD MS

V/s.

03/02/2012

LEGAL HEIRS OF DECEASED ANILBH MR
AB GATESHANIYA
AI HIRADAS VAISHNAV, ACHLABEN

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•HIGH COURT OF GUJARAT, AHMEDABAD•

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OF THE ADVOCATE	REMARKS			
1	CR.A/118/2012 PRATIK B BAROT	BHARUCH O/O: 4,6,14	ARJUNBHAI DALSUKHBHAI VASAVA	MR
	02/02/2012		V/s. V/s STATE OF GUJARAT PUBLIC PROSECUTOR	
2	CR.A/119/2012 RAMNANDAN SINGH	BHARUCH O/O: 1,4,10,14	AAVESH HANIFBHAI MEMAN	MR
	02/02/2012		V/s. V/s STATE OF GUJARAT PUBLIC PROSECUTOR	
3	CR.A/120/2012 PRATIK B BAROT	SURAT O/O: 4,6,16,17,	AJIT @ KALU RAMUBHAI VASAVA	MR
	02/02/2012		V/s. V/s STATE OF GUJARAT PUBLIC PROSECUTOR	19,20
4	CR.MA/1446/2012 ANUJA S NANAVATI IN CR.MA/11609/2009 V/s.	AHMEDABAD O/O: 9,10,12,18 ,22,27	TEJMALBHAI AND COMPANY, A PART NERSHIP FIRM	MS
	02/02/2012		V/s. *** SUPERINTENDENT OF POLICE	
5	CR.MA/1463/2012 MAYANK VORA IN CR.A/2027/2006 V/s	GANDHI'NGR O/O: 8,14,17,19 ,20,22,27	RAMILABEN VINODKUMAR PATEL	MR
	02/02/2012		V/s. STATE OF GUJARAT PUBLIC PROSECUTOR	
6	CR.MA/1466/2012 PRATIK Y JASANI	RAJKOT O/O: 4,19	JAGDISH DEVRAJBHAI HADVANI	MR
	02/02/2012		V/s. V/s STATE OF GUJARAT PUBLIC PROSECUTOR	
7	CR.MA/1470/2012 PP MAJMUDAR	KUTCH O/O: 8,19	YOGESH MANILAL RAJYAGURU	MR
	02/02/2012			

		V/s.	
		V/s	
		STATE OF GUJARAT	
		PUBLIC PROSECUTOR	
8 CR.MA/1473/2012	AHMEDABAD	NITIN MANDHANA	MR
MANAV A MEHTA	O/O: 1,12		
02/02/2012			
		V/s.	
		V/s	
		CHIRIPAL INDUSTRIES LTD THRO	

		P.O.P. MALKESH R JANI	
9 CR.MA/1474/2012	AHMEDABAD	NITIN MANDHANA	MR
MANAV A MEHTA	O/O: 1,19		
02/02/2012			
		V/s.	
		V/s	
		CHIRIPAL INDUSTRIES LTD THRO	

		P.O.P. MALKESH R JANI	
10 CR.MA/1475/2012	BHARUCH	ARJUNBHAI DALSUKHBHAI VASAVA	MR
PRATIK B BAROT	O/O: 4,14,28		
02/02/2012			
	IN CR.A/118/2012	V/s.	
	V/s		
		STATE OF GUJARAT	
		PUBLIC PROSECUTOR	
11 CR.MA/1476/2012	AHMEDABAD	NITIN MANDHANA	MR
MANAV A MEHTA	O/O: 1,19		
02/02/2012			
		V/s.	
		V/s	
		CHIRIPAL INDUSTRIES LTD THRO	

		P.O.P. MALKESH R JANI	
12 CR.MA/1477/2012	BHARUCH	ARJUNBHAI DALSUKHBHAI VASAVA	MR
PRATIK B BAROT	O/O: 14		
02/02/2012			
	IN CR.A/118/2012	V/s.	
	V/s		
		STATE OF GUJARAT	
		PUBLIC PROSECUTOR	
13 CR.MA/1478/2012	AHMEDABAD	NITIN MANDHANA	MR
MANAV A MEHTA	O/O: 1,19		
02/02/2012			
		V/s.	
		V/s	

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OF THE ADVOCATE	REMARKS			
			CHIRIPAL INDUSTIES LTD. THRO *** P.O.P. MALKESH R JANI	
14	CR.MA/1480/2012 MANAV A MEHTA	AHMEDABAD O/O: 1,10,19,28	NITIN MANDHANA V/s. V/s 02/02/2012	MR
			CHIRIPAL INDUSTRIES LTD THRO *** P.O.P. MALKESH R JANI	
15	CR.MA/1481/2012 RAMNANDAN SINGH	BHARUCH O/O: 4,14	AAVESH HANIFBHAI MEMAN	MR
	02/02/2012 IN CR.A/119/2012 V/s		V/s. STATE OF GUJARAT PUBLIC PROSECUTOR	
16	CR.MA/1482/2012 FB BRAHMBHATT	AMRELI O/O: 9,11,14,22	HARISHBHAI KALABHAI BAGDA V/s.	MR
	IN CR.A/1357/2011 V/s	02/02/2012	STATE OF GUJARAT PUBLIC PROSECUTOR	
17	CR.MA/1483/2012 PRATIK B BAROT	SURAT O/O: 4,14,17,19	AJIT @ KALU RAMUBHAI VASAVA V/s.	MR
	IN CR.A/120/2012 V/s	,20,28		
	02/02/2012		STATE OF GUJARAT PUBLIC PROSECUTOR	
18	CR.MA/1484/2012 PRATIK B BAROT	SURAT O/O: 4,14,17,19	AJIT @ KALU RAMUBHAI VASAVA V/s.	MR
	IN CR.A/120/2012 V/s	02/02/2012	STATE OF GUJARAT PUBLIC PROSECUTOR	
19	CR.RA/61/2012 RR TRIVEDI	RAJKOT O/O: 1,9,16	SHAHINBANU IBRAHIMBHAI MOGAL	MR
	02/02/2012		V/s. V/s	
			STATE OF GUJARAT PUBLIC PROSECUTOR	
20	SCR.A/327/2012 PRATIK B BAROT	AHMEDABAD O/O: 1,4,12,16,	SIDDHARTH @ SIDDU @ PETER RASI FERNANDES V/s.	MR
			19	

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V/s.
PUBLIC PROSECUTOR
STATE OF GUJARAT

21 SCR.A/329/2012 SURAT
BALRAM D JAIN O/O: 4,12,20

DEVILAL PARIK

MR

02/02/2012

V/s.
V/s
STATE OF GUJARAT
PUBLIC PROSECUTOR

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•HIGH COURT OF GUJARAT, AHMEDABAD•

•ELIST OF STAMP CASES FILED WITH OFICE OBJECTIONS
[O.J.] ON : 03/02/2012•F

Page No.: 1 Date : 03/02/2012 At 18:36:02

SNO	CASE DETAILS	DISTRICT	NAME OF THE PARTIES	NAME
OF THE ADVOCATE	REMARKS			
1	ST/242/2012 GT DAYANI	AHMEDABAD O/O: 19	HARWANI CONSTRUCTION CO	MR
	02/02/2012		V/s. V/s UNION OF INDIA ***	
2	ST/243/2012 MS.DILBUR CONTRACTOR	SURAT O/O: 4,15,16,19	MINAKSHI FASHIONS PVT LTD	
	02/02/2012		V/s. V/s COMMISSIONER OF CENTRAL EXCISE *** & CUSTOMS SURAT - 1	,20,27
3	ST/245/2012 PK PANCHOLI	AHMEDABAD O/O: 4,19	TECHNO INDUSTRIES LIMITED	MR
	03/02/2012		V/s. V/s NEESA LEISURE LIMITED ***	
4	ST/247/2012 OFFICIAL LIQUIDATOR	AHMEDABAD O/O: 10,19	OFFICIAL LIQUIDATOR OF VARIOUS	
	03/02/2012		COMPANIES (IN LIQUIDATION) V/s. V/s. ***	
5	ST/248/2012 NAVIN K PAHWA	AHMEDABAD O/O: 4,12,13,16	KOTAK MAHINDRA BANK LTD	MR
	03/02/2012		V/s. V/s ,17,19,20	
6	ST/249/2012 SP MAJMUDAR	VADODARA O/O: 1,16,18,19	OFFICIAL LIQUIDATOR OF M/S GUJ *** ARAT B D LUGGAGE LTD	MR
	03/02/2012		V/s. V/s ,27	
7	ST/250/2012	AHMEDABAD	NIRMALA TRIVEDI ***	MR
			CHITVAN CO OP HOUSING SOCIETY	

BS PATEL O/O: 6,7,8,9,13

LTD
V/s. 03/02/2012
V/s.
GOVERNMENT PLEADER
STATE OF GUJARAT

8 ST/251/2012 AHMEDABAD
BS PATEL O/O: 6,7,8,9,13

CHITVAN CO-OPERATIVE HOUSING S MR
OCIETY LTD THROUGH SECRETARY
V/s. 03/02/2012
V/s.
GOVERNMENT PLEADER
STATE OF GUJARAT

9 ST/252/2012 AHMEDABAD
BS PATEL O/O: 6,7,8,9,13

CHITVAN CO OP HOUSING SOCIETY MR
LTD
V/s. ,20

03/02/2012

V/s.
GOVERNMENT PLEADER
STATE OF GUJARAT

10 ST/253/2012 AHMEDABAD
BS PATEL O/O: 6,7,8,9,13

CHITVAN CO OP HOUSING SOCIETY MR
LTD
V/s. ,20

03/02/2012

V/s.
GOVERNMENT PLEADER
STATE OF GUJARAT

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